

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE
POONCH

No:- 570-75/PDSJP

Dated:- 06-09-2021.

On the submission of the prosecution wing which has been time to time approaching this office for seeking an order for disposal of various kind of case properties involved in different nature of case disposed of since long and where no appeal is pending or is filed. More so also the case where a case property which would be dangerous to the human life in case of any fire incident or any other mishap if it happens, which may cause loss to the property as well as human life. In both the situation it has become quite imperative here to act swiftly on the submission as made by the prosecution as it being genuine, in view of the risk factor involved and further to avoid any congestion in the Malkhana room being short of space to constitute a committee of some officials for the sole purpose. Accordingly a committee of following officials is constituted case under:-

1. I/C District Mobile Magistrate (T) Poonch
2. Tehsildar Poonch
3. Ld Public Prosecutor Poonch
4. SHO P/S Poonch
5. I/C Malkhana

The committee constituted for the purpose is for disposal of case properties of this court or any other court for destruction of such case property under proper procedure and rule. The Committee shall in its presence supervise under photography the proper disposal and report it to the concerned court. Further to State in case of any other property shall be notified and learned PP shall deposit it in the KOT DPL Poonch expeditiously under proper procedure and rules and the material which don't need any such shall be destroyed in the presence of an expert holding command and knowledge in the field, following all the precautions in collaboration with the aforesaid committee under intimation to the concerned court.

(Ashok Kumar)
Pr. Sessions Judge,
Poonch.

Copy to the

1. I/C Distt Mobile Magistrate (T) Poonch
2. Tehsildar Poonch
3. Ld Public Prosecutor Poonch
4. SHO P/S Poonch
5. I/C Malkhana

Pr. Sessions Judge,
Poonch

..... for information & compliance